

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6314/2015

THE STATE OF MAHARASHTRA

Petitioner(s)

VERSUS

ABDUL SALIM SHAIKH (SIDDIQUE)

Respondent(s)

(SLP(Cr1) No. 6326 of 2016 to be listed before Registrar for completion of service.)

WITH

SLP(Cr1) No. 6320/2015 (II-A)
SLP(Cr1) No. 6319/2015 (II-A)
SLP(Cr1) No. 6325/2015 (II-A)
SLP(Cr1) No. 6321/2015 (II-A)
SLP(Cr1) No. 6322/2015 (II-A)
SLP(Cr1) No. 6327/2015 (II-A)
SLP(Cr1) No. 6326/2015 (II-A)
SLP(Cr1) No. 6324/2015 (II-A)
SLP(Cr1) No. 3274/2016 (II-A)
SLP(Cr1) No. 3273/2016 (II-A)
SLP(Cr1) No. 3444/2016 (II-A)
SLP(Cr1) No. 4136/2016 (II-A)
SLP(Cr1) No. 4133/2016 (II-A)
SLP(Cr1) No. 6323/2015 (II-A)
SLP(Cr1) No. 6318/2015 (II-A)
SLP(Cr1) No. 6315/2015 (II-A)
SLP(Cr1) No. 3275/2016 (II-A)

Date : 30-08-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. S.S. Bandaru, Adv.
Mr. Nishant Ramakantrao Katneshwarkar, AOR
Mr. Shekhar Kumar, AORFor Respondent(s)
Ms. Abha R. Sharma, AOR
Mr. K.N. Rai, AOR
Ms. Anagha S. Desai, AOR
Mr. K. Krishna Kumar, AOR
Mr. Nishant Ramakantrao Katneshwarkar, AOR

Item No. 35

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the sole respondent in SLP(Crl.) Nos. 6315, 6319, 6323, 6327/2015 and in SLP(Crl.) Nos. 3273, 3275, 3444, 4133 and 4136/2016 for filing counter affidavit.

Despite last opportunity, both the respondents have not filed the counter affidavit in SLP(Crl.) No. 6314/2015. Further opportunity is declined.

SLP(Crl.) Nos. 3274/2016 and 6326/2015

Last and final opportunity is granted to the learned counsel for the petitioners for taking fresh steps along with fresh address of sole respondent in SLP(C) No. 6326/2015 within two weeks' time. Thereafter, notice be issued.

List again on 5th of October, 2017.

RAJESH KUMAR GOEL
Registrar